

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

CARBONTREE INDUSTRIES PRIVATE LIMITED.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Carbontree Industries Private Limited.
2.	Date of incorporation of Corporate Debtor	26/05/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai Under the Companies Act, 1956.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140MH2009PTC192683
5.	Address of the registered office and principal office (if any) of corporate debtor	192, 19TH FLOOR, YUGDHARMA, LINK ROAD, GOREGAON WEST MUMBAI MH 400062.
6.	Insolvency commencement date in respect of corporate debtor	Insolvency Commencement Date:- 12th December, 2019. (Date of Order :- 10 th December, 2019) (Date of receipt of order by IRP :- 12 th December, 2019)
7.	Estimated date of closure of insolvency resolution process	09 th June, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name:- Mr. Rajan Rawat Regn. No. – IBBI/IPA-002/IP-N00743/2018-2019/12262 Address :- B-602, Azziano, Rustomjee Urbania, Majiwada, Thane(W), Mumbai – 400 601.
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address:-B-602, Azziano, Rustomjee Urbania, Majiwada, Thane (W), Mumbai – 400 601. Email Id:- rajanrawat61@rediffmail.com.
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address:-B-602, Azziano, Rustomjee Urbania, Majiwada, Thane (W), Mumbai – 400 601. Email Id:-rajanrawat61@rediffmail.com.
11.	Last date for submission of claims	26 th December, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) - NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. 3.
14.	(a) Relevant Forms and	Web link :
	(b) Details of authorized representatives are available at:	Physical Address: B-602, Azziano, Rustomjee Urbania, Majiwada, Thane (W), Mumbai – 400 601.

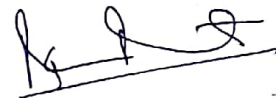
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the Carbontree Industries Private Limited ON 03/12/2019.

The creditors of Carbontree Industries Private Limited, are hereby called upon to submit their claims with proof on or before **26th December, 2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:



(Rajan Rawat)

Interim Resolution Professional

Date and Place: 14th December 2019, Mumbai



RAJAN RAWAT

INSOLVENCY PROFESSIONAL

IBBI / IPA-002/IP-N00743/2018-19/12262